

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 298
ANSWERED ON – 03/02/2021

WELFARE OF DE-NOTIFIED TRIBES

298. SHRI BHASKAR RAO NEKKANTI
SHRI PRASHANTA NANDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether there is any welfare scheme or policy exclusively for the benefit of De-notified Tribes;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

- (a) to (c) Yes Sir, Ministry of Social Justice and Empowerment is implementing following welfare schemes exclusively for the benefits of De-notified Tribes:
- i) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNT Boys and Girls.
 - ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls.
